

**NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH  
Faridkot House, Copernicus Marg  
New Delhi**

No: NGT (PB)/Judicial/04/2020/278

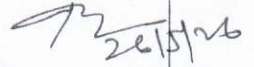
Dated: 26<sup>th</sup> May, 2026

**OFFICE ORDER**

It is hereby notified for information of all concerned that in case any request for urgent hearing of the matters during the Summer Vacation, 2026 is received in the NGT Principal Bench as well as in Zonal Benches situated at Kolkata & Bhopal, the matter may be listed, subject to availability of Hon'ble Members with prior approval of the Competent Authority i.e. Hon'ble Chairperson.

Such listing will be notified in the cause list on the NGT Website ([www.greentribunal.gov.in](http://www.greentribunal.gov.in)).

This issues with the approval of the Competent Authority.



**(Arvind Kumar)  
Dy. Registrar  
National Green Tribunal (PB)  
New Delhi**

**Copy to:**

1. PPS to Hon'ble Chairperson
2. PS/PA to all Hon'ble Judicial and Hon'ble Expert Members, NGT
3. PA to Registrar General, Deputy Registrar (PB)
4. Registrars of Zonal Benches at Kolkata & Bhopal for information and necessary action.
5. Filing Section/Admin Section/General Admn. Section, NGT(PB)
6. NGT Website
7. The President and the Hony. Secretary, NGT Bar Association, Delhi